

THE HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 418 OF 2024

RANCHI, Dated the 10th of July, 2024

In the light of Clause-8 of Standing Order No. 09 of 2024, Registrar General is appointed as "Designated Officer" for Civil, Writ and Criminal Cases.

By Order of the Court

**Sd /- Mohammad Shakir
Registrar General**